

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 120**

**CP No.43/Chd/HP/2021**

**IN THE MATTER OF:-**

Dilip Kumar Ghosh

...Petitioner

Versus

M/s Cadlay Pharma Pvt. Ltd.

...Respondent

**Under Section: 242(1), 242(4)**

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 23.08.2024.

Sd/-  
Court Officer

Tanvi  
19.07.2024